

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &  
IA NO. 03 OF 2017 & IA NO. 253 OF 2018**

**Dated: 15<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Sundew Properties Ltd.**

**...Appellant(s)**

**Vs.**

**Telangana Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Abhishek Munot  
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. C.Kannan for Ms. D. Bharthi  
Reddy for R-1  
  
Mr. Rakesh Kumar Sharma  
Mr. Nishant for R-2

**ORDER**

We have heard learned counsel for the Appellant for some time. List the matter for further hearing on **31.01.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/kt*